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3.O.A. NO. 060/00832/14

Mangat Ram & Others Vs. U.O.I. & Others

22.09.2014

Present: Mr. Jagdeep Jaswal, counsel for the applicants

1. Heard.
2. Issue notice to the respondents returnable on 30.10.2014.
3. List before the Registrar for completion of pleadings.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

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Notice issued 24/9/14
Advs Awaited Rf
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29/10/14